

Rep. by Act..... 56 74, S. 2 + Sch I

THE ARMED FORCES (SPECIAL POWERS)
CONTINUANCE ACT, 1968

No. 10 OF 1968

[27th March, 1968]

An Act [to continue the Armed Forces (Special Powers) Regulation, 1958 for a further period.

BE it enacted by Parliament in the Nineteenth Year of the Republic of India as follows:—

1. This Act may be called the Armed Forces (Special Powers) Short title Continuance Act, 1968.

Regulation
2 of 1958.

2. In section 1 of the Armed Forces (Special Powers) Regulation, Amendment 1958, in sub-section (4), for the words, figures and letters "the 5th day of April, 1968", the words, figures and letters "the 5th day of April, 1969" shall be substituted.